

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


6

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.   78/252/HDB/2017
NAME OF THE COMPANY	Andromeda Energy Technologies Private & (04) Others Appelants Limited
NAME OF THE PETITIONER(S)	Andromeda Energy Technologies Private & (04) Others Appelants Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. RAVI	Senior Advocate		
Ch. Pushyam Kiran	Advocate	Pushyamkiran@gmail.com 9848037507	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri S. Ravi, Learned Senior Counsel along with Shri CH. Pushyam Learned Counsel for the Petitioner. Issue notice to RoC with a direction to submit his report within 2 weeks. Post the case on 27.11.2017.



Member (T)

Bm



Member (J)